

PHYSICAL HEARING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 14-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc./ Appearance</u>					
1	MACT	169/20	GIRISH CHAND	Vs.	GURJEET GAUTAM
2	MACT	170/20	YASH	Vs.	GURJEET GAUTAM
3	M.No.	425/2019	UDAY NARAYAN	Vs	RAJEEV MALHOTRA
<u>Issues</u>					
4	MACT	687/19	MD SHAMIM	Vs.	ALISHER
<u>Misc. Arguments</u>					
5	MACT	131/17	AJIT KUMAR	Vs.	LALIT KUMAR MANDAL AND ANR.
6	MACT	401/18	GURIYA	Vs.	RAMESH KUMAR
7	MACT	974/18	KAMLESH	Vs.	NATIONAL INSURANCE CO. LTD.
<u>Final Argument</u>					
8	MACT	207/2014 56286/2016	SANJEEV SHARMA	Vs	SURJEET
9	MACT	617/18	NAYAB HASAN AND ORS	Vs	HUMESH KUMAR
10	MACT	106/2016 57953/16	RAJNI HANDA (I-0)	Vs.	BISBA

PHYSICAL HEARING
District and Sessions Judge, Central, THC
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CRIMINAL CAUSE LIST DATED 14-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc./ Appearance</u>					
1	M CrI	170/2019	HONEY	Vs.	UNTRACE 87 /2019 (Kamla Market)
2	M CrI	221/2019	SUSHIL KUMAR GUPTA	Vs.	ANKUR GOEL 65 /2019 (I.P. Estate)
3	M CrI	56/2020	SAVITRI DEVI	Vs.	MANFOOL 08 /2020 (NDRS)
4	M CrI	117/2020	VIKAS SHARMA	Vs.	KARAN 172 /2020 (Anand Parbat)
5	M CrI	118/2020	RAUSHAN KUMAR	Vs.	UNKNOWN 226 /2020 (Anand Parbat)
6	M CrI	129/2020	RITIKA	Vs.	UNKNOWN 224 /2020 (Pahar Ganj)
7	M CrI	133/2020	DEEPAK	Vs.	UNKNOWN 255 /2020 (Anand Parbat)